IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-425/ND/2017

In the matter of:

Shree Nursinghsahay Mundungopal Engineers (P) Ltd

....PETITIONER

Redius Synergies (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Rohan Sharma, Advocate

For the Respondent/Corporate Debtor: : Mr. Niraj Kumar Singh, Advocate

For the Intervener

ORDER

Learned Counsel for the Parties are present. Heard the matter at length.

Order is reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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Surjt